

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1250/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: Square -1 Worldwide Pvt.Ltd.  
V/s.  
RJ Capital Overseas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	CS ULHAS B. SHETTY	Practising Company Secretary for The Petitioner/Applicant	
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2.	Anuradha Adsule	Corporate Lawyer for Respondent	
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**ORDER**

**C.P. No. 1250/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. The Learned Counsel from the side of the Debtor undertakes to make the compliance i.e. payment of 40% of the debt amount by 15.11.2017.
3. By consent adjourned to **17.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Dated: 06.10.2017  
ah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**